

(b) the time by which electronic exchange will be installed there and the details in that regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. Steps are being taken to instal a 1000 lines electronic exchange equipment and also provide necessary transmission medium to Kanpur.

(b) The electronic exchange is expected to be installed during 1991-92 subject to receipt of necessary equipments

[English]

Recommendations of the Committee on International Sea Freight Charges

6781. SHRI K.S. RAO:
SHRI B.N. REDDY:
SHRIMATI J. JAMUNA:
SHRI T. BALA GOUD:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Committee headed by the Director General of Shipping constituted in October, 1988 for studying the international sea freight charges has submitted its report:

(b) if so, the details of the recommendations made:

(c) whether shippers have expressed their reservations about the recommendations and pleaded that the matter be referred to either the National Institute of Port Management or the Bureau of the Industrial Costs and Prices; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF SURFACE TRANSPORT

(SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir. The Committee submitted its final report to the Government on 13.3.90.

(b) The main conclusions of the Committee are:

(i) There does not seem to be a case to reduce the Terminal Handling Charges (THC) currently being levied at Bombay.

(ii) There seems to be little possibility of scientifically concluding and arriving at any ideal freight rate for each commodity which could be valid over any period of time. The Committee, therefore, carried out a comparative study of freight rates of 19 common commodities, as given by the All India Shippers' Council, moving from India and neighbouring countries to the same destinations. This study has brought out that the freight rates were, more or less, comparable to those obtaining from adjoining ports.

(iii) On the basis of material made available to it, the committee was not able to make any categorical recommendations as to how the freight rates could be reduced and how this factor was coming in the way of Indian exports.

(c) The All India Shippers' Council has suggested to the Committee that the task of periodic assessment of fair and reasonable THC could be entrusted to an official agency such as the National Institute of Port Management or the Bureau of Industrial Costs and Prices or such other agency as the Government might think fit.

(d) The Committee did not make any recommendations in this regard. The Committee noted, however, that about 70-75% of the THC are comprised of charges notified by the Bombay Port Trust and the Bombay Dock Labour Board and, therefore, any reduction in THC is possible only if the notified charges are reduced. Moreover, the THC are decided by the shipping lines after taking into account their costs and marketing strategies and interaction between the shipping lines and the shippers.

Women Pick-pockets in Delhi

6782. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether women-pick pockets are on the increase in Delhi;

(b) if so, the details of women pick-pockets arrested during the last three

calender years;

(c) whether Government have made any study regarding involvement of women in pick-pocketing;

(d) if so, the details thereof and if not, the reasons therefor?

(e) whether the Government propose to post plainclothes women police staff at all public places of Delhi to curb pick-pocketing by women; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The details regarding number of cases of pick-pocketing by women and women arrested during the last three calender years are given below:-

<i>Year</i>	<i>No. of cases reported</i>	<i>No. of women arrested</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987	17	25
1988	15	19
1989	21	25

(c) No. Sir.

(d) Does not arise.

(e) and (f). Plain clothes staff including women police are detailed at busy bus stands and busy markets to check this crime.

Railway Special Services under DTC

6783. SHRI PRATAPRAO B. BHOSALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of Railway special services run by Delhi Transport Corporation to several localities of Delhi;

(b) the criteria for provision of such services only in certain localities;

(c) whether this service has been found quite useful and more resourceful for D.T.C.:

(d) whether D.T.C. propose to provide this service to certain more localities of Delhi like Moti Bag, South Avenue, R.K. Puram,